

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021)

1. Name of Officer (in full) Pradeep Kumar Jain
2. Service to which the officer belongs AFHQ Civil Service
3. Present post held (with date) Assistant Director (on deputation)
in FSSAI (HQ)
wef 01.10.2019
4. Present Pay Rs. 63100/- (Pay level-10)
5. Date of Appointment 28.02.1993
Assistant
wef. 07¹⁰/₂₀₁₁
6. Date of Birth 28.11.1970

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Sector-1, Greater Noida (West) Dist. Gautam Budh Nagar, UP-201306	Flat (Size 1090sq ft) No. B-1009 Aco city Sector-1	Rs. 38.90 lacs in 07/2017	Rs. 45/- lacs (Approx)	Joint Name (self & wife)	Directly purchased from builder in June, 2017	-	-

Signature Pradeep Kumar Jain

Name Pradeep Kumar Jain

Designation Asst Director (on dep)

Date 11-01-2022

Note

- * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- ** Includes short term leases also.
- The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.